

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. (CAA)-65(PB)/2017  
C. A No.

CORAM:

**SH. R. VARADHARAJAN**  
Hon'ble Member (J)

**Ms. Deepa Krishan**  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

**NAME OF THE COMPANY : M/S.**

GM Maintance Technology Pvt. Ltd.  
And  
Noida Trading Company Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 230-234**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	Rashmi Copts	Practicing Company Secretary	Petitioners	Rashmi Copts

**ORDER**

Order reserved.

Sd/-  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

Sd/- (M)  
(R.VARADHARAJAN)  
MEMBER (JUDICIAL)

Vineet  
13.04.2017